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NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.No.332/KB/2010

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th December 2017, 10.30 A.M.

Name of the Company Axis Infracon Pvt.Ltd & AnrVersus- Padam Mercantile Pvt.Ltd & Ors			
Under Section	397/398	u u Ola	
No. Representa	nation of Authorized tive (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
er. Tramit Kr. Ru Hr. Aditya Kano Mr. S. Sarokar. Mr. A. Dan. Ad	dia, Adv for Rd	The more than	Mar Mark
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ORDER

Ld. Counsel for the petitioners and the respondent nos. 1, 4 5 and 6 are present.

Heard part arguments the Ld. Counsel of the Respondents. Arguments could not be concluded.

List this case along with all pending applications as part heard case on **05/01/2018** and **08/01/2018** for completion of arguments.

(Jinan K.R.)

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)